

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/324/IB/2018
PETITION NUMBER : CP/510/IB/2018
NAME OF THE PETITIONER(S) : Palanisamy.N
NAME OF THE RESPONDENT(S) : Veasons energy systems pvt ltd
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.] B. Dhanaraj	-	in to Rp -	B. Dhanaraj.
2 M.S VISWANATH			M.S. Viswanath

ORDER

Counsels for both the parties are present. Counsel for Respondent has prayed for time to file reply. At request, time is enlarged. Put up on 10.09.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk